IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 122

COMP.APPL/66(CH)2024
And
CP/12(CH)2024

IN THE MATTER OF:
BIZTECH2GO India Private Limited ... Appellant

Versus

Registrar of Companies NCT of Delhi & Haryana ... Respondent

Under Section: 252(3), CA 2013
Rule: 11 of NCLT, 2016

Order delivered on 06.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-
Court Officer

May 6, 2024
Mukta